

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Dated: 14/09/2016

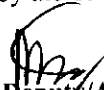
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/53395-53396/2016-CU[DB] dated 06/09/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.


Deputy/Asstt. Registrar (CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
¹ AD/COD/50385/2016, AD/50273/2016		Reliance Industries Ltd Maker Chambers-iv Nariman Point MUMBAI MAHARASHTRA 400021
AD/COD/50386/2016, AD/50274/2016		M C C Pta India Corp Pvt Ltd 22, Camac Street, Block-c, 4th Floor KOLKATA WEST BENGAL-700016

**Name and Address of
Respondent**

3&4

Designated Authority-Designated
Authority Directorate General Of Anti-
dumping And Allied Duties
1. Department Of commerce, Jeevan
Tara Building, 4Th Floor, 5, Parliament
Street NEW DELHI 110001, 2. UNION
OF INDIA MINISTRY OF FINANCE
SECRETARY - REVENUE
GOVERNMENT OF INDIA NORTH
BLOCK, NEW DELHI.

Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s):

Rajesh Sharma (Advocate)
TPM CONSULTANTS, K-3/A
SAKET,
NEW DELHI-110017

6 Additional Party's Name & Address :

7 Bar Association, CESTAT, Delhi

8 Director Publications, Customs, Excise. I.P. Estate, Delhi

9 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

10 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

11 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

12 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

13 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

14 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

15 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

16 The ICFAI society , 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

17 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com),FF-19, 1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

18 C.D.R. 19 Office Copy 20 Guard File


Deputy/Asstt. Registrar(CUSTOMS Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R. K. Puram, New Delhi, Court No. 1

Date of hearing/ decision: 06.09.2016

**Anti Dumping Appeal No. 50273, 50274 of 2016 with
Anti Dumping COD No. 50385, 50386 of 2016**

(Arising out of Final Finding No. 14/7/2013-DGAD dated 7.04.2015 issued vide
Customs Notification No. 23/2015-Customs(ADD) dated 27.05.2015 issued by the
Ministry of Finance, Department of Revenue).

M/s Reliance Industries Ltd.
M C C Pta India Corp. Pvt. Ltd.

Appellant

Vs.

Designated Authority, DGAD, MoF.

Respondent

Appearance:

Ms. Reena Khair, Sh. Rajesh Sharma, Ms. Rita Jha & Ms. Aastha Gupta, Advocates
for the Appellants

Sh. Amit Singh, Advocate for the D.A.

Sh. Govind Dixit, DR for Revenue

Sh. Atul Gupta & Sh. Ankur Sharma Advocates for the interested party

Coram:

Hon'ble Mr. Justice (Dr.) Satish Chandra, President

Hon'ble Mr. S. K. Mohanty, Member (Judicial)

Hon'ble Mr. B. Ravichandran, Member (Technical)

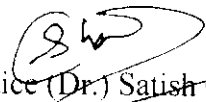
Final Order Nos. 53395-53396 / 2016

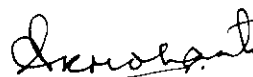
Per: **Justice (Dr.) Satish Chandra:**

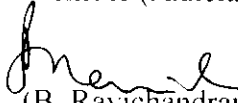
Ms. Reena Khair, Ld. Counsel for the appellants in ^{her} ~~his~~ application prays for
withdrawal of the appeals. Other parties have no objection.

2. In the result, both the appeals as well as COD applications are dismissed as
withdrawn.

[Order dictated and pronounced in open Court]


(Justice (Dr.) Satish Chandra)
President


(S. K. Mohanty)
Member (Judicial)


(B. Ravichandran) 69/6
Member (Technical)

Neha